

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2302
ANSWERED ON:16.08.2011
REHABILITATION OF RIOT VICTIMS
Badal Harsimrat Kaur

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of mass grave of Sikhs, who were reportedly killed during the 1984 Sikh riots being found in Haryana;
- (b) if so, the details thereof;
- (c) the number of persons killed in the country during the said riots; and
- (d) the details of relief and rehabilitation provided to the family of the victims?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The information is being collected and will be laid on the Table of the House.

(c): 3325 persons were killed in the country during the said riots.

(d): The Central Government on 08.5.2000 appointed a Commission of Inquiry headed by Mr. Justice G.T. Nanavati to look into various aspects of 1984 riots. As per the recommendation of the Justice Nanavati Commission of Inquiry, the Government announced the 'Rehabilitation Package' on 16.1.2006 with a financial outlay of Rs. 714.76 crore to provide additional relief to the victims of 1984 riots. So far, the Central Government has reimbursed a sum of Rs. 508,66,12,608/- to the concerned State Governments including a sum of Rs. 7,94,16,175/- to the Government of Haryana.